

DIVISION BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/837(KB)2020
COMP.APPL/924(KB)2020, COMP.APPL/106(KB)2021,
COMP.APPL/1413(KB)2020, IA(COMPANIES.ACT)/94(KB)2022,
IA(COMPANIES.ACT)/37(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	SURENDRA KUMAR SETH VS SETH CHEMICAL WORKS PVT LTD
UNDER SECTION	SEC. 241(1)

Appearances (via video conferencing/physically)

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **22/8/2024**.

**Satyajit Roy
(Court Officer)**